



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	IA 92/17in TP 230/17	For filing report of ROC/RD/ OL	391/ 394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pallavi Smith	Petitioner	
2	Prema. Hatti	Roc	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. OL has filed OLR No.149/17 seeking permission of the Tribunal to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of accounts and inspection of records of the petitioner company. The counsel for petitioner has filed a memo stating that the fee for the Chartered Accountant may be fixed by the Tribunal.

OLR No.149/17 is allowed. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office and the petitioner company has to pay the fees of the Chartered Accountant as fixed by the OL.

For filing report of the OL and also for filing report by ROC and RD, time extended till 13.11.2017.


MEMBER (J)


MEMBER (T)